

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:327
ANSWERED ON:23.11.2011
MOU BETWEEN NPCIL AND IOC
Rani Killi Krupa

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Nuclear Power Corporation of India Ltd. (NPCIL) and the Indian Oil Corporation have signed Memorandum of Understanding (MoU) to set up nuclear power plants in the country;
- (b) if so, the details thereof;
- (c) the capacity of proposed nuclear power plants;
- (d) whether the sites have been identified for setting up of the same; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) Yes, Sir. The MoU between Nuclear Power Corporation of India Ltd. (NPCIL) and Indian Oil Corporation (IOC) was signed on November 04, 2009.
- (b) The MoU covers setting up of Nuclear Power Plants in the country for generation of electricity and any other area as mutually agreed. A Joint Venture Company (JVC) has been incorporated in the name of NPCIL-Indian Oil Nuclear Energy Corporation Limited.
- (c) to (e) Proposal for identification of the Nuclear Power Project to be set up by the JVC between NPCIL & IOC is under consideration of the Government.